

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 300**  
TO BE ANSWERED ON- 05/02/2024

**CENSUS OF PVTG**

300. SHRI SRIDHAR KOTAGIRI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has conducted any census specifically for the PVTG communities to measure the progress made to PVTGs in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a) to (c):** The enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951 Census. However, keeping in view the implementation of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), through the State Governments / UT Administration where PVTGs reside, State Governments have undertaken habitation level data collection exercise through PM Gati Shakti mobile application(developed by BISAG-N) based survey to estimate PVTG population figures and infrastructure coverage to cover PVTG beneficiaries / PVTG villages & habitations under PM-JANMAN Mission.

\*\*\*\*\*